151 Papers hid

issued by the Vice-President acting as President in relation to the State of Bihar, a copy (in English and Hindi) of the Bihar Hindu Religious Trusts (Second Amendment) Ordinance, 1977 (Bihar Ordinance No. 67 of 1977) promulgated by the Governor of Bihar on the 29th April, 1977. [Placed in Library. *See* No. LI-393/77.]

I. REPORT AND ACCOUNTS (1975-76) OF THE ARTIFICIAL LIMBS MANUEACTURING CORPORATION OF INDIA, KANPUR AND AUDIT REPORT THEREON AND OTHER RELA TED PAPERS.

II. REPORT AND ACCOUNTS (1975-76) OF THE INSTRUMENTATION LIMITED, KOTA AND AUDIT REPORT THEREON AND OTHER RELATED PAPERS.

III. REPORT AND ACCOUNTS (1975-76) OF THE NATIONAL INSTRUMENTS LIMITED, CAL CUTTA AND AUDIT REPORT THEREON AND OTHER RELATED PAPERS

IV. REPORT AND ACCOUNTS (1975-76) OF THE NATIONAL SMALL INDUSTRIES CORPO RATION LIMITED, NEW DELHI AND AUDIT REPORT THEREON AND OTHER

REPORT THEREON AND OTHER RELATED PAPERS

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA) : Sir, I beg to lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956 :---

(i) (a) Third Annual Report and Accounts of the Artificial Limbs Manufacturing Corporation of India, Kanpur, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-328/77 for (a) and (b).]

(ii) (a) Twelfth Annual Report and Accounts of the Instrumentation Limited, Kota, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon. (b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-326/77 for (a) and (b).]

(iii) (a) Ninteenth Annual Report and Accounts of the National Instruments Limited, Calcutta, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-329/77 for (a) and (b).]

(iv) (a) Twenty-first Annual Report and Accounts of the National Small Industries Corporation Limited, New Delhi, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in library. *See* No. LT-324/77 for (a) and (b).]

I. REPORT (1975-76) OF THE DEVELOP- MINF COUNCIL FOR PAPER, PULP AND ALLIED INDUSTRIES

II.REPORT (1975-76) OF THE DEVELOP MENT COUNCIL FOR HEAVY INDUSTRIES

III. REPORT (1975-76) OF THE DEVELOP MENT COUNCIL FOR MACHINES

SHRI BRIJ LAL VERMA : Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Papers, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951 :

(i) Annual Report of the Development Council for Paper, Pulp and Allied Industries for the year ended the 31st March, 1976. [Placed in Library. *See* No. LT-318/77.]

(ii) Annual Report of the Development Council for Heavy Electrical Industries for the year ended the 31st March, 1976. [Placed in Library. *See* No. LT-317/77.] (iii) Annual Report of the Development Council for Machine Tools for the year 1975-76. [Placed in Library. *See* No. LT-319/77.]

CERTIFIED ACCOUNTS (1975-76) OF THE COIR BOARD, ERNAKULAM AND AUDIT RE-PORT THEREON

SHRI BRIJ LAL VERMA : Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Certified Accounts of the Coir Board, Ernakulam, for the year 1975-76, and the Audit Report thereon, under sub-section (4) of section 17 of the Coir Industry Act, 1953. [Placed in Library. *See* No. LT-320/77.]

J. REPORT AND ACCOUNTS (1974-75) OF THE TAMIL NADU INDUSTRIAL DEVELOPMENT CORPORATION LIMITED, MADRAS, AND AUDIT REPORT THEREON AND OTHER RELATED PAPERS

II. REPORTS AND ACCOUNTS (1975-76) OF THE TAMIL NADU INDUSTRIAL DEVELOPMENT CORPORATION LIMITED, MADRAS AND AUDIT REPORT THEREON AND OTHER RELATED PAPERS

SHRI BRIJ LAL VERMA : Sir, I also beg to lay on the Table a copy each of the following papers, under sub-section (3) of section 619A of the Companies Act, 1956, read with sub-clause (iv) of clause (c) of the Proclamation, dated the 31st January, 1976, issued by the President in relation to the State of Tamil Nadu, together with a statement giving reasons for not laying simultaneously the Hindi versions of the papers :

(i) (a) Tenth Annual Report and Accounts of the Tamil Nadu Industrial Development Corporation Limited, Madras, for the year ended 31st March, 1975, together with the Auditors' Report on the Account and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. *See* No. LT-332/77 for (a) and (b).]

(ii) (a) Eleventh Annual Report and Accounts of the Tamil Nadu Industrial Development Corporation Limited, Madras, for the year 1975-76, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-332/77, for (a) and (b).]

PATENTS (AMENDMENT) RULES, 1976

SHRI BRIJ LAL VERMA : Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Industry (Department of Industrial Development) Notification S.O. No. 2908, dated the 14th August, 1976, publishing the Patents (Amendment) Rules, 1976, under section 160 of the Patents Act, 1970, together with a statement giving reasons for the delay in laying the Notification. [Placed in Library. *See* No. LT-331/77.]

Com Industry (Second Amendment) Rules, 1976

SHRI BRIJ LAL VERMA : Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Industry (Department of Industrial Development) Notification G.S.R. No. 1588, dated the 13th November, 1976, publishing the Coir Industry (Second Amendment) Rules, 1976, under subsection (3) of section 26 of the Coir Industry Act, 1953. [Placed in Library. *See* No. LT-316/77.]

LEAVE OF ABSENCE TO SHRI MOHAN SINGH

MR. DEPUTY CHAIRMAN : I have to inform Members that the following letter dated the 10th June, 1977, has been received from Shri Mohan Singh :

"I regret to inform you that I suffered a heart attack on the night of 2nd-3rd June and was immediately taken to. and admitted in the Dayanand Hospital, Ludhiana, at about 3-00 A.M. I stayed there under intensive care till the 6th evening and then due to certain complications I was sent to Post-Graduate Institute of Medical Education & Research. Chandigarh, after the mid-night of 6th June. I was admitted in the P.G.I.